

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/4367/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Md. Abdul Hakim,  
District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati, the <sup>24<sup>th</sup></sup> November, 2020

Sub:- **Headquarter leave permission with official allotted vehicle.**

Ref:- Your letter No. DJKA./7362/2020, dtd. 23.11.2020.

Sir,

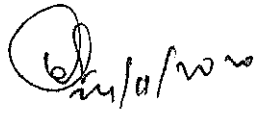
With reference to the above, I am directed to inform you that your prayer for headquarter leave permission, with the official allotted vehicle, at your own cost, from the evening of 27.11.2020 (after Court hours), till the morning of 01.12.2020 (before Court hour), has been granted. The Addl. District & Sessions Judge, Karbi Anglong and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-6/99/4368 /A, dated 24.11.2020  
Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**  
Rdas